

1	2	3	4
7.	Karnataka	Bharti	1.6
8.	Tamilnadu	Aircell	1.6
9.	Punjab	Bharti	1.6
		Spice	1.6
10.	Jammu and Kashmir	BSNL	1.8

Spectrum beyond 6.2 MHz

2890. SHRI VIRENDRA BHATIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the spectrum beyond 6.2 MHz has been allocated to some GSM operators without any guidelines/criteria;

(b) if so, the facts thereof and the list of operators who have been given spectrum beyond 6.2 MHz;

(c) when was the allocation beyond 6.2 MHz made to the GSM operators; and

(d) the action proposed by Government to recover the additional spectrum allocated beyond 6.2 MHz in violation of licence conditions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir.

(b) and (c) The spectrum allotted as per guidelines/criteria beyond 6.2 MHz along with the date on which such allotment was made is given in the Statement (See below).

(d) There is no violation of licence condition in the allotment of additional spectrum beyond 6.2 MHz, as such there is no proposal for recovery of spectrum.

Statement

Details of additional GSM Spectrum beyond 6.2 MHz allotted to operators

Sl. No.	Service Area	Name of the Operator	Date on which additional spectrum beyond 6.2 MHz was made	Allotted additional spectrum beyond 6.2 MHz in MHz
1	2	3	4	5
1.	Delhi	Bharti	17.07.2002	3.8
		Vodafone	17.07.2002	3.8
		MTNL	06.12.2005	6.2
		IDEA	06.12.2005	1.8

1	2	3	4	5
2.	Mumbai	Vodafone	17.07.2002	4.0
		Bharti	21.04.2004	3.0
		MTNL	06.05.2005	6.2
		BPL	13.01.2003	3.8
3.	Kolkata	Bharti	22.01.2005	1.8
		Vodafone	30.06.2004	3.6
		BSNL	10.05.2007	3.8
4.	Chennai	Vodafone	01.06.2006	1.8
		Bharti	20.01.2006	3.0
		BSNL	20.03.2006	3.8
		Aircel	20.01.2006	2.4
5.	Maharashtra	Bharti	14.11.2008	2.0
		Idea	31.12.2003	3.6
		BSNL	27.10.2004	3.8
6.	Gujarat	Vodafone	31.12.2003	3.6
		BSNL	16.05.2005	1.2
7.	Andhra Pradesh	Bharti	09.02.2004	3.8
		BSNL	20.09.2004	3.8
		IDEA	20.09.2004	1.8
8.	Karnataka	Bharti	31.12.2003	3.8
		Vodafone	22.01.2005	1.8
		BSNL	05.11.2004	3.8
9.	Tamil Nadu	Bharti	20.01.2006	3.0
		Vodafone	30.07.2008	1.0
		Aircel Ltd.	09.01.2004	3.6
		BSNL	20.09.2004	3.8
10.	Kerala	BSNL	20.09.2004	3.8
		Idea	28.10.2004	1.8
11.	Punjab	Bharti	09.01.2004	1.6
		Spice	09.01.2004	1.6

1	2	3	4	5
12.	Haryana	BSNL	12.07.2007	3.8
13.	Uttar Pradesh (West)	BSNL	28.01.2006	3.8
		Idea	28.01.2006	1.8
14.	Uttar Pradesh (East)	BSNL	28.01.2006	3.8
		Bharti	21.01.2009	1.0
		Vodafone	28.01.2006	2.0
15.	Rajasthan	BSNL	08.06.2006	1.8
		Bharti	23.12.2008	2.0
16.	Madhya Pradesh	BSNL	10.05.2007	3.8
		IDEA	02.11.2006	1.8
		Bharti	08.01.2007	1.8
17.	West Bengal	BSNL	12.03.2007	1.8
18.	Himachal Pradesh	BSNL	12.07.2007	3.8
19.	Bihar	Bharti	09.06.2006	3.0
		Reliance	23.10.2006	1.8
		BSNL	24.08.2006	3.8
20.	Orissa	BSNL	10.05.2007	3.8
		Bharti	16.09.2006	1.8
21.	Assam	BSNL	24.05.2007	3.8
22.	North East	BSNL	10.05.2007	3.8
23.	Jammu and Kashmir	BSNL	16.06.2006	1.8

Outstanding amount

2891. SHRI P. RAJEEVE : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state :

(a) whether there is any outstanding against various categories of telephone subscribers at the end of March, 2008;

(b) the contribution of private subscribers to this dues;

(c) whether Government has taken any steps to clear the dues; and

(d) the share of private companies in this dues?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. BSNL and MTNL have